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NOTIFICATION
(INCOME-TAX)

No. 6287 (F.No.197/40/84-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri Siddhi Vinayak Ganapathi Temple Trust" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.


(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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